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## Statement

•											(Rubers Million)	
										1974	1975	1976
Imports .	•	•	•	•	•		•	•	•	2681	3293	2532
Exports .			•		•	•			•	3774	4261	4322
TOTAL	•	•	•	•		•	•			6455	7554	6854

## Complaints against M/s. Swadeshi Polytex Ltd. Ghaziabad

551 SHRI R. D. RAM: Will the Minister of FINANCE be pleased to state:

- (a) whether Government have received complaints against the Swadeshi Polytex Limited, Ghaziabad, U.P. for misusing and off-the-record selling procedures adopted by the said company of some important basic raw materials:
- (b) if so, the details of such complaints;
- (c) whether enquiries have been completed by the Government on such complaints; and
- (d) if so, the report of the enquiries and steps being proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) Yes, Sir.

(b) to (d). The necessary investigations into the matter are in progress. It is not considered advisable to disclose the details of the complaints or of the investigations at this stage.

## Pattern of Lending for Agricultural Purposes by World Bank and I.D.A.

- 552. SHRI MOHINDER SINGH SAYIAN WALA: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that pattern of lending for agricultural purposes by World Bank and IDA has substantially changed and the States have been asked to expand institutional credit programmes to enable a larger number of farmers to make good use of the new agricultural technology through these loans; and
- (b) if so, the share of Punjab State in the total credit of 320 million dollars and mode of its utilisation by that State?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) No Sir. However, the amount of IDA assistance for Agricultural Credit Programmes has substantially increased and is being funded primarily through Agricultural Refinance and Development Corporation lines of credit.

(b) Does not arise since there is no State-wise share prescribed for the ARDC II Programme which is underimplementation.

## Arrears of Income Tax in respect of Madras Aluminium Company

553. SHRI C N VISVANATHAN: Will the Minister of FINANCE be pleased to state: